

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 7
(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr.

... Applicant / petitioner

Vs

Earth Iconoic Infrastructures Pvt. Ltd.

... Respondent

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 05.12.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Chandra Shekhar Yadav, Advocate for RP

For the Respondent

ORDER

CA-1252(PB)/2018

Ld. Counsel for the applicant seeks time to file memo of parties.

List on 14.12.2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

05.12.2018
Ritu Sharma